

ऊपर लोगों का बहुत बड़ा विश्वास है कि गडकरी जी अपने हाथ में जो भी काम लेते हैं, उसको अच्छे ढंग से करके दिखाते हैं। इसी प्रकार इस सरकार के गौरव की दृष्टि से, इस काम को भी आप यशस्वी ढंग से लागू करने की योजना बनाएं ताकि जनप्रिय मोदी सरकार के द्वारा यह ऐतिहासिक चौथा रास्ता लोगों के आने-जाने के लिए, वस्तुओं के आदान-प्रदान के लिए बन सके। यह जो बिल लाया गया है, इसे आप शीघ्रातिशीघ्र जारी करें। मैं इस बिल का समर्थन करते हुए, अपनी बात को समाप्त करता हूँ, प्रणाम।

MESSAGES FROM LOK SABHA

(1) The Appropriation (Railways) Vote on Account Bill, 2016

(2) The Appropriation (Railways) Bill, 2016

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

(1)

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Appropriation (Railways) Vote on Account Bill, 2016, as passed by Lok Sabha at its sitting held on the 9th March, 2016.

2. The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

(2)

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Appropriation (Railways) Bill, 2016, as passed by Lok Sabha at its sitting held on the 9th March, 2016.

2. The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay a copy each of the Bills on the Table.
